

ITEM NO.2

COURT NO.16

SECTION IV-C

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 16800/2021

(Arising out of impugned final judgment and order dated 14-09-2020 in WPS No. 2227/2020 passed by the High Court Of Chhatisgarh At Bilaspur)

KRIPANAND BHARTI & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.136772/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT )

Date : 16-08-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE  
HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Petitioner(s)     Mr. Dinesh Dwivedi, Sr. Adv.  
                                 Ms. Disha Wadekar, Adv.  
                                 Mr. Krishnam Mishra, Adv.  
                                 Mr. Nishant Singh, Adv.  
                                 Mr. Shashank Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

List on 18.08.2022.

(POOJA SHARMA)  
COURT MASTER (SH)

(MONIKA DEY)  
COURT MASTER (NSH)